

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 16/(MAH)/2016

CORAM:



Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES: M/s. Life Insurance Corporation of India
V/s.
M/s. Sterling Biotech Limited

SECTION OF THE COMPANIES ACT: 117C of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Holding for Advocate Brem Jha	Advocate for respondent	 Vaishali D. Padale Advocate for Respondent
2.	Vidhyadhar Shinde for Singhania legal service.	Advocate for petitioner	

ORDER

CP No. 16/117C/NCLT/MB/MAH/2016

For having both parties requested for an adjournment, at the request of the
parties, list this matter on 04.09.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)